Guidelines Regarding Hoisting of National Flag on Republic Day

1069. SHRI O. RAJAGOPAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) Whether any Gudilines have been issued in regard to the Hoisting of National Flag on Republic day/ Independence Day; if so, what are the details in this regard; and

(b) whether it is a fact that Police obstructed and prevented the Bhartiya Janata Party Workers in hoisting the National Flag on 26th January, 1993 at Vaoakkanchery in Palghat District of Kerala, if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTYRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) The guidelines issued to all State Governments/Union Territory Administrations for celebration of the Independence Day, inter-alia, prescribe ceremonial unfurling/hoisting of the National Flag at State, District, Sub-Divisional/Block and Panchayat levels. As regards the Republic day, the pattern of celebrations in the Capital which includes unfurling/hoisting of the National Flag is communicated to the State Governments/Union Territory Administrations with a request to ensure that the day is suitably celebrated.

(b) According to the information furnished by the State Government with a view to avoiding breach of peace the Police had to prevent the BJP workers from hoisting the National Flag on 26th January, 1993 at Vadakkanchery because the site chosen by the BJP was very close to the Mananam Maidan, Vadakkanchery town which had permitted by the authorities to be used by Congress (I). The BJP members finally hoisted the National Flag at Vadakkanchery—Alathur Road Margin near Police Station as agreed and dispersed peacefully.

राजीव गांधी को हत्या में शामिल ''लिट्टे'' नेताओं का प्रत्यार्पण

1070. श्री अजीत जोगी: क्या गृह मंत्री यह बताने की कंपा करेंगे कि:

(क) क्या सरकार ने श्रीलंका-सरकार से हमारे भृतपूर्व प्रधान मंत्री, खर्गीय श्री राजीब गांधी की हत्या में शामिल "लिट्टे" नेताओं के प्रत्यार्पण के लिये अनुरोध किया है:

(ख) यदि हां, तो इस संबंध में श्रीलंका सरकार की क्या प्रतिक्रिया है:

(ग) इस संबंध में जिन मुकदमों पर अदालत में बिचार किया जा रहा है। उनमें अब तक कितनी प्रगति हई है; और

(घ) इस प्रयोजनार्ध गठित किये गये जांच-आयोग के प्रतिवेदन पर अब तक क्या कार्यवाही को गई है?

गृह मंत्रालय में राज्य मंत्री (श्री राजेश पायलट): (क) और (ख) श्रीसंका सरकार से अभी तक कोई अनुरोध नहीं किया गया है।

(ग) और (घ) सूचना एकत्र को जा रही है तथा उसे सदन के पटल पर रख दिया जाएगा।

Population Density as per 1991 Census

1071. SHRI SARADA MOHANTY: SHRI SOM PAL: SHRI CHIMANBHAI MEHTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of districtwise population density per square kilometer, in Madhya Pradesh, Gujarat, Maharashtra and Tripura; and what was the position -of these States in respect of population density amongst other States and Union territories as per 1991 census;

(b) what was the rural and urban population breakup in different States in regard to population density; and

(c) what specific steps at the Central and State Government levels are proposed to be taken during the 8th Five Year Plan to reduce the population density; and what targets are contemplated year-wise in different States and country as a whole?